Balraj Joshi



Profile

He is Member (Technical) NCLT, posted at Kolkata Bench since September 2021

Retired from the post of Chairman and Managing Director of NHPC Ltd. (Schedule-A, Miniratna Company – a premier Hydropower generating company of Govt. of India) and the chairman of Board of Directors of NHDC and LDHCL (subsidiary companies of NHPC Ltd.) on 31.12.2019.

Born on 21st December 1959, Originally hails from Shimla (Himachal Pradesh), have worked at various locations in the North and North Eastern states and acquired a vast & varied experience of about 37 years in Construction management, Project financing, Contract formulation and operation, claim assessment, dispute resolution etc. Became a member of NHPC Board as Dir. (Tech.) in Apr'2016, was on the board of Chenab Valley Power Projects Private ltd., a joint venture company of NHPC and J&K state, as a nominee director of NHPC. Later appointed as CMD of NHPC on 22nd Set'2017, Shouldered the overall responsibility for performance (financial & operations), corporate governance, policy making & implementation and various compliances incl. CVC's guidelines and other statutes and rules in NHPC Ltd., NHDC Ltd. and LDHCL Ltd.

Education.

A civil engineering graduate from Govt. Engineering College, Karad, Maharashtra (1982). Holds a PG Diploma in Hydropower Development and Planning from the Norwegian Technical Institute, Trondheim, **Norway** under NORAD Scholarship. (1990-91)

Also holds a PGP qualification in Construction Management from NICMAR in Nov. 2017.

Significant contributions

- Resumption of the construction works at Subansiri project by taking up the case at various fora entailing legal, social, political and technical aspect
- Getting a PIB nod for getting a grant for flood moderation for Dibang Project in Arunachal Pradesh
- Driving major enhancement in efficiencies through modernization of old Power plants as well as by emphasizing on up gradation of technical skills of the work force.
- Acquisition of 500 MW Teesta-VI project through NCLT. This was the first example of purchase of a private company by a PSU through NCLT.
- Active participation in formulation of new Hydro Power policy measures and guidelines of Ministry of Power, Govt. of India.

- Coordinator of the visit of Court of Arbitration to the project site of Kishanganga H.E Project.
- Member of Indian delegation at International Court of Arbitration "The Hague" against Pakistan for Kishanganga H.E Project (J&K).
- Member of Indian delegation to World Bank for pursuing India's case in respect of Kishanganga & Ratle H.E project in J&K.
- Team leader for Review reports of Myanmar Projects
- Member of the team for a generic document on Dam safety aspects, the document has now been adopted by CEA as Crisis and Disaster Management Plan for Hydro Power Stations at National level.
- Member of team for preparation of Energy blue-print for Sierra Leone
- Presiding & Govt. nominee arbitrator for arbitration case between M/s Jai Prakash Industries Itd. and M/s SJVN Ltd.
- Member of the DAB for Parbati II and Chairman of the DAB of Tehri dam project
- IEM for Indian Bank and IFCI
- Has published a number of International technical papers including the latest one being 'Hydropower in India ", in the Encyclopedia of Renewal Energy, published by Elsevier.

Foreign Travel

Norway (Post Graduate Diploma in Hydropower), Sweden, England, China, Sierra Leone, Finland, Netherland, USA, Austria, Canada, Myanmar, Japan, Nepal, Bhutan & Pakistan. These were official visits for corporation's business as also as a member of Government delegations.

Awards/Memberships of professional bodies

- 'Industry Doyen' award by Construction Industry Development Council at 10th CIDC Vishwakarma Awards 2018.
- Eminent Water Resources Engineer Award 2018 by Indian Water Resources Society (IWRS) Roorkee,
- Fellow of Institution of Engineers, Kolkata
- Member of Arbitrational panel IEI
- Member of Engineering Council of India.
- Member of International Council of Arbitration.